CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 383/92

Thursday, this the 28th day of July, 1994

CORAM:

1 may 2

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. P.A. Mohanan Nair

 J/E 547, Electrical Fitter/Train
 Lighting, Highly Skilled Grade-II
 Southern Railway, Ernakulam South
- 2. K. Kandan, J/E 447, Electrical Fitter/ Train Lighting, Highly Skilled Grade-I Ernakulam South
- 3. K.A. Mathew, J/E 247.Electrical Fitter Train Lighting, Highly Skilled Grade-I Southern Railway, Ernakulam South
- 4. M.K. Sankarankutty, J/E 577, Electrical Fitter/Train Lighting, Highly Skilled Grade-II, Southern Railway, Ernakulam South
- 5. V.S. Pushpan, J/E 191,Electrical Fitter/ Train Lighting, Highly Skilled Grade-I Cochin Harbour Terminus,Cochin-3
- 6. P.X. Francis, J/E 455, Electrical Fitter/ Train Lighting, Highly Skilled Grade-I Cochin Harbour Terminus, Cochin-3
- 7. N. Velappan, J/E 114, Electrical Fitter Train Lighting, Highly Skilled Grade-I Cochin Harbour Terminus, Cochin-3
- 8. N. Balakrishnan, J/E 252, Electrical Fitter/ Train Lighting, Highly Skilled Grade-I Cochin Harbour Terminus, Cochin-3
- 9. C. Ambu, J/E 252, Electrical Fitter/
 Train Lighting, Highly Skilled Grade-I
 Cochin Harbour Terminus, Cochin-3
- 10. K.T. Stanley Korea, Electrical Fitter/
 Train Lighting, Highly Skilled Grade-II
 Cochin Harbour Terminus, Cochin-3
- 11. N. Kumaran, Electrical Fitter/Train Lighting, Highly Skilled Grade-I Cochin Harbour Terminus, Cochin-3
- 12. K.V. Sivaraman, Electrical Fitter/
 Train Lighting, Highly Skilled Grade-I
 Cochin Harbour Terminus, Cochin-3
- 13. K. Rajan, Electrical Fitter, Train Lighting, Highly Skilled Grade-I Cochin Harbour Terminus, Cochin-3

- 14. A. Ramankutty, Electrical Fitter/
 Train Lighting, Highly Skilled Grade-I
 Cochin Harbour Terminus, Cochin-3
- 15. K.R. Mohan, Electrical Fitter
 Train Lighting, Highly Skilled Grade-I
 Cochin Harbour Terminus, Cochin-3

Applicants

By Advocate Mr. P.K. Madhusoodhanan

vs.

- 1. Union of India through the General Manager, Southern Railway, Part Town (P.O.) Madras-3
- 2. The Divisional Personnel Officer Southern Railway, Trivandrum-14
- 3. The Senior Divisional Electrical Engineer, Southern Railway, Trivandrum-14
- 4. The Divisional Personnel Officer, Southern Railway, Palghat
- 5. The Senior Divisional Engineer Southern Railway, Palghat.

Respondents

By Advocate Smt. Sumathi Dandapani

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

After the matter was argued at length, learned counsel for applicants submitted that applicants would be satisfied if representations, to be made by them, are considered by the second respondent. We direct second respondent to consider the representations and pass appropriate orders thereon within three months from the date of receipt of the representations, if representations are made within three weeks of today.

2. We make it clear that we have not examined the question of limitation or tenability of the claims. The aforesaid direction will not give a fresh cause of action to applicants nor take the applicants out of the operation the rule in S.S. Rathore vs. State of Madhya Pradesh.

AIR 1990 SC 10.

3. Application is disposed of as aforesaid. No costs.

Dated 28th July, 1994.

Deutstenstman P.V.Venkatakrishnan Administrative member Hankarannair

CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN

Kmn 28794